

(c) the reasons for not starting work on a portion of rural road between Baigaon and Khatu ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) : (a) to (c) : Information already laid on the Table of the House on 27th July, 1978 in fulfilment of the Assurance given in reply to Unstarred question No. 4267 dated 27th March, 1978 ;

महाराष्ट्र में पुराना कीटनाशक दवाओं की बिक्री

2015. श्री बी० जो० हाण्डे : क्या कृषि और निवर्द्ध मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता चला है कि महाराष्ट्र में फसलों की बीमारियों को रोकने के लिये किसानों को ऐसी कीटनाशक दवायें बेची जा रही हैं जो पुरानी पड़ चुकी हैं ;

(ख) क्या 'डेमेक्रोन' की शीशियां, जिनके प्रभाव अंतिम तारीख 1976 थी कृषि विभाग द्वारा किसानों को इस वर्ष 1978 में आधे दामों पर बेची गई थी ; और

(ग) सरकार ने यह सुनिश्चित करने के लिये क्या कदम उठाये हैं कि भविष्य में ऐसी कीटनाशक, दवायें न बेची जायें ?

कृषि और निवर्द्ध मंत्री (श्री सुरजीत सिंह बरनाला) (क) प्रयोग में लाने की निर्धारित अवधि समाप्त होने पर डेमेक्रोन को बेचने/उसका स्टॉक रखने का एक मामला 1977 में राज्य सरकार की सूचना में आया था, जिस पर उसने कीटनाशक अधिनियम के अंतर्गत उपयुक्त कारवाई की थी ।

(ख) भारत सरकार की सूचना में ऐसा कोई मामला नहीं आया है ।

(ग) कीटनाशक अधिनियम को कड़ाई से लागू करने के लिए हर सम्भव उपाय किए जा रहे हैं ।

Amount granted to Flood-affected States

2016. SHRI M. V. CHANDRA SHEKHAR MURTHY : SHRI R. V. SWAMINATHAN :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central teams have made several rounds to the flood affected States during the current year ;

(b) if so, whether all the departments of Central Government have made different surveys and submitted their reports to the Ministry ;

(c) if so, whether the Union Government have considered these reports along with the State Government's reports ; and

(d) if so, amount granted to these affected States and how much is still to be given to them ?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA) : (a) and (b) : During the current year, Central Teams consisting of a representative each of the Planning Commission, the Ministry of Finance, the Departments of Agriculture and Irrigation and the Ministry of Health and Family Welfare were constituted for making on the spot assessment of the situations caused by floods and requirements of Central assistance for relief operations in the affected areas. The Teams visited the States of Andhra Pradesh Bihar (2 visits), Haryana, Himachal Pradesh, Jammu and Kashmir, Madhya Pradesh, Orissa, Tamil Nadu, Punjab, Rajasthan, Kerala, Uttar Pradesh (3 visits) and West Bengal (3 visits).

(c) and (d) : The Central Teams while assessing the situation caused by natural calamities take into consideration the factors like intensity of natural calamities, the extent of damage, the resources of the State governments besides the Memoranda submitted by the State Governments for assessing the requirements of Central assistance and submit their report to a High Level committee headed by a Member of the Planning commission.

On the basis of assessments made on-the-spot by the Central Teams and the recommendations by the High Level committee on Relief, the following quantas